

8

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/4/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/12/2018  
NAME OF THE PETITIONER(S) : A.K. NOWSHAD  
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Deepak Narayanan (for) Kaushik N Sharma	Advocate	(ONE)

1. Deepak Narayanan  
(for) Kaushik N Sharma

**ORDER**

Counsels representing both the counsels are present and prayed for time to make submissions in relation to the interim prayers. Time is enlarged at request. Put up on 25.04.2018.

Sd/-

(S VIJAYARAGHAVAN)  
Member (Technical)

Sd/-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc